

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 217 of 2012

&

Appeal No. 7 of 2013

Dated : 18<sup>th</sup> July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd.

... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant (s) : Mr. Atul Shankar Mathur  
Mr. Debnath Ghosh  
Ms. Shruti Verma  
Mr. Shounan Mitra  
Mr. A. Bairagi  
Mr. Subir Kumar

Counsel for the Respondent (s): Mr. C.K. Rai for Commission

**ORDER**

At the request of the learned counsel for the parties, post the matters  
before the ***Kolkata Circuit Bench*** on **01.08.2013 & 02.08.2013.**

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

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